

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**O.A./62/00364/2021**

This the **02<sup>nd</sup>** day of **March**, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Ab, Rashid Wani, Aged: 52 years S/o Ghulam Mohi-ud-Din Wani, R/o: Wanglar Tangmarg, District Baramulla (Watcher). Pin-193101.
2. Ghulam Mohammad Malik, Aged: 59 years S/o: Abdul Rehman Malik, R/o: Feroze Pora Tangmarg, District Baramulla (Watcher). Pin-193101.
3. Farooq Ahmad Mir, Aged: 52 years S/o Ab. Samad Mir R/o: Kakov, Thal Kreerie District Baramulla (Watcher). Pin-193101.
4. Ab. Majid Bhat, Aged: 58 years S/o: Ghulam Ahmad Bhat R/o: Mul-Bangal Tangmarg (Mali) Tangmarg, District Baramulla. Pin-193101.  
C/o: Divisional Forest Officer  
Special Forest Division Tangmarg Applicants 1 to 4.

.....Applicants

(Advocate: Mr. M.A. Thakur)

**Versus**

1. Union Territory of Jammu & Kashmir through Commissioner/Secretary to Govt. Forest Department, Civil Secretariat, Jammu-180001.
2. Principal Chief Conservator of Forests, Wan Bhawan, Jammu-180001.
3. Chief Conservator of Forests, Sheikh Bagh, Srinagar. 191111.
4. Conservator of Forests, Circle Srinagar, Sheikh Bagh. 191111.
5. Divisional Forest Officer, Peer Panchal Division, Budgam. 191111.
6. Divisional Forest Officer, Special Forest Division Tangmarg District Baramulla. 193101.

.....Respondents

(Advocate:- Mr. Sudesh Magotra, D.A.G.)

**O R D E R [O R A L]**

**Hon'ble Mr. Anand Mathur, Member (A):**

Through this O.A., the applicants are seeking direction to the respondents to fix their seniority and to make promotions to the higher post of 'Forest Guards' within a stipulated period of time.

2. Looking to the arguments of learned counsel for the applicants, the O.A. is disposed of with a direction to the respondents to decide the question of fixation of seniority of the applicants, in accordance with rules, and accordingly fill up the post of 'Forest Guards' on the basis of seniority at the earliest. In case the applicants are found eligible, they can also be considered for promotion to the post of 'Forest Guards' in accordance with rules. While deciding the case of the applicants, this O.A. will be treated as representation.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to costs.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**